


(16)

**OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE (PC ACT)  
(CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI**

**ORDER**

In reference to letter No.10/DLSA/ADRW/NLA/2019/6533 dated 22<sup>nd</sup> July, 2019, of the Member Secretary, DLSA, Patiala House Courts, New Delhi, regarding organization of National Lok Adalat to be held on 14.09.2019, Shri Chandra Gupta, Presiding Officer, Industrial Tribunal-01, Rouse Avenue Court Complex, New Delhi is hereby appointed as Nodal Officer for better co-ordination in organization of National Lok Adalat at Rouse Avenue.

  
(O.P. SAINI)


**District & Sessions Judge**  
cum- Special Judge(PC Act- CBI)  
Rouse Avenue Courts, New Delhi.

No.:F-23/NLA./RACC/Admn./2019/9246-9263

Dated, Delhi the 31/07/19

Copy forwarded for information and necessary action to:-

1. The District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
2. The Member Secretary, DLSA, Patiala House Courts, New Delhi.
3. All the Presiding Officers Industrial Tribunal/Labour Courts/CGITs, Rouse Avenue Court Complex, New Delhi.
4. The Secretary, Delhi Legal Services Authority, Central District, Tis Hazari Courts, Delhi.
5. The Officer-in-Charge, Administration and Care Taking Branch, Rouse Avenue Court Complex, New Delhi.
6. The Website Committee, Tis Hazari Courts, Delhi.
7. The P.S./Reader to the undersigned.

  
District & Sessions Judge  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Courts, New Delhi.